

(ग) यह एक सतत प्रक्रिया है। पत्तनों में चोरियों की रोकथाम के लिए केन्द्रीय औद्योगिक सुरक्षा बल की स्थापना, गोदी के आस पास ऊंजी दीवारों का बनाना, प्रदेश की पार्सों द्वारा नियमित करना, कार्यों पर कड़ी सतर्कता रखना, क्षेत्र में पुलिस गश्त बनाए रखना इत्यादि जैसे उपाय किए गए हैं।

### Abolition of IAS and IPS All India

#### Services

4734. SHRI MANORANJAN BHAKTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the West Bengal Chief Minister has suggested for abolition of IAS and IPS all India Services; and

(b) if so, details, reasons therefor and reaction of Central Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PAUL) : (a) Yes, Sir.

(b) A copy of the Memorandum sent by the Chief Minister of West Bengal wherein he has *inter alia* suggested abolition of All India Services like the IAS and IPS was laid on the Table of the House on the 22nd February, 1978 in reply to Unstarred Question No 325.

The above suggestion made by the Chief Minister of West Bengal is not acceptable to the Central Government.

### Thermal Power Project in Raichur District, Karnataka.

4735. SHRI RAJSHEKHAR KOLUR : Will the Minister of ENERGY be pleased to state :

(a) the present position in regard to thermal power project in Raichur District in Karnataka;

(b) the amount invested so far, the amount proposed to be invested and the time schedule proposed for the completion of the project; and

(c) if so, full details thereof ?

THE MINISTER OF ENERGY (SHRI P. RAMAGHANDRAN) : (a) M/s Mysore Power Corporation, Bangalore have sent a proposal for installation of two

units of 210 MW each at Raichur in Karnataka State. The project is under active consideration of Government.

(b) and (c). The estimated cost of this project is Rs 159.25 crores. An amount of Rs. 1.5 lakh had been spent by December 1977 on getting the feasibility report prepared and other miscellaneous matters. As per feasibility report, the first unit is scheduled to be commissioned in 1983-84 and the second unit in 1984-85.

### Invitation to Chief Ministers to discuss Law and Order situations

4736. SHRI K. B. CHETTRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the States from where the Chief Ministers have been invited to Delhi to discuss the Law & Order situations in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) and (b). The presence of the Chief Ministers at the meeting of the National Development Council was availed of to arrange an informal meeting 19th March, 1978 with the Chief Ministers of Uttar Pradesh, Madhya Pradesh, Bihar and Rajasthan to discuss the implementation of Government's policy on Urdu and also to exchange views on some current problems of law and order and Administration in these States.

### Families ousted from Bhakra Dam Reservoir area in Himachal Pradesh

4737. SHRI RANJIT SINGH : Will the Minister of ENERGY be pleased to state :

(a) the total number of families ousted from Bhakra Dam reservoir area in Himachal Pradesh proposed to be resettled in Haryana ;